

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 27.05.2019**

**NOTICE**

Take notice that the matters adjourned vide notice dated 21.05.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 332 of 2018	Sharda Motor Industries ltd Vs Rohit Relan & Ors <b>With</b>	22.05.2019	05.07.2019
2.	Comp. App. (AT) No. 378 of 2018	Rohit Relan & Ors. Vs. Sharda Motor Industries Ltd. &Ors.	22.05.2019	05.07.2019
3.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	22.05.2019	12.07.2019
4.	<b>Contempt Case (AT) (MRTP) No. 05/2017</b> InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	22.05.2019	12.07.2019
5.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	22.05.2019	10.07.2019
6.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket in India Vs. CCI & Anr.	22.05.2019	15.07.2019

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By Order  
-sd/-

Registrar